

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 440 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.11.2017**

NAME OF THE COMPANY: Tripat Kaur Vs. Caliber Associates Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. R. K. Gupta and Mr. Swaralipi Deb Roy, Advocates		
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	For the Respondent (s):	Mr. Mansumyet Singh, Advocate		
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ORDER

Mr. Mansumyet Singh, Advocate appearing for the Respondent Corporate Debtor submits that in the proceedings pending before the Hon'ble NCLAT they have prayed for time to make necessary payments to the Financial Creditor. In view of the same, adjourned to 27th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)